

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 131**

**IA(I.B.C)/269(CH)2021**  
**IA(I.B.C)/926(CH)2020**  
**IA(I.B.C)/1011(CH)2024**

**In**  
**CP(IB) No. 09/Chd/Chd/2017**  
**(Admitted)**

**IN THE MATTER OF:**

**Sky blue Papers Pvt. Ltd.**

...

**Petitioner**

**Under Section: 10, 66(1), 60(5), IBC 2016**

**Order delivered on 29.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.05.2024.

Sd/-

**Court Officer**